

In India, human cargo is sourced from the southern States of Tamil Nadu, Andhra Pradesh and Karnataka, Women from North-East, West Bengal, Orissa and Bihar are sold to brothels in metropolitan cities like Kolkata and Mumbai.

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): Sir, he is saying that women are sold to brothels. How can he say “women of those areas”? Please do something about it.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): One minute. Are you reading from the accepted one?

DR. GYAN PRAKASH PILANIA: Yes, Sir. I am reading the accepted one. There is no specific State. Throughout the country, this horrid scenario is there. Trafficking of women is from every State. It is not one State. It happens in all States. States have been pointed out where it is more prominent.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): It is approved one.

DR. GYAN PRAKASH PILANIA: Sir, with your permission, I will start reading it.

Among SAARC countries, Bangladesh provides a steady flow followed by Nepal and Sri Lanka. Poverty in India and its neighbouring countries is the major cause of human trafficking. Women are mostly lured by promises of jobs or marriage in the city. Sometimes, they are bought at a pittance from their families. After being brought to the metropolises, they are sold to brothels. Unfortunately, many rescued women go back to the brothels as they face harassment back home. Hence, I would strongly urge the Ministry of Women and Child Development to take urgent steps, on war footing, to check this sordid trade in flesh.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): I believe, you have not changed anywhere from the approved draft.

DR. GYAN PRAKASH PILANIA: Oh, yes. Exactly, I have been reading from the approved draft.

Demand to expedite creation of six AIIMS-like institutions in the country

डा. सी.पी. ठाकुर (बिहार) : उपसभाध्यक्ष महोदय, भारतवर्ष एक बड़ी आबादी वाला देश है। यहां अधिकतर लोग गरीब हैं और उनके इलाज के लिए अच्छे अस्पतालों की आवश्यकता है। निजी अस्पताल काफी महंगा है और आम आदमी की पहुंच से बाहर है, इसको ध्यान में रखकर गत सरकार ने छह एम्स की तरह के अस्पताल खोलने का फैसला किया था। कई जगहों में उद्घाटन, शिलान्यास इत्यादि भी हो चुका है। पटना में भी एक अस्पताल खोलने का फैसला हुआ था और इसका उद्घाटन भी हो चुका है, लेकिन अब तक उसमें कुछ भी प्रगति नहीं हुई है। मैं सरकार से अपील करना चाहूंगा कि पटना तथा अन्य जगहों में, जहां एम्स जैसे अस्पताल खोलने की बात थी, अविलम्ब उसे खोलना चाहिए। स्वस्थ समाज ही देश की प्रगति में अधिक सहायक हो सकता है। इसके लिए जो वित्तीय प्रावधान करना है, उसे अविलम्ब करना चाहिए और तब तक एक किराए का स्थान लेकर भी इसकी शुरुआत हो सकती है।

श्री कलराज मिश्र (उत्तर प्रदेश) : उपसभाध्यक्ष जी, मैं अपने आपको डा. ठाकुर के स्पेशल मेशन के साथ संबद्ध करता हूँ।

DR. GYAN PRAKASH PILANIA (Rajasthan) : Sir, would you kindly permit me on one point of information? More details can be had from the CBI office and from the Home Secretary whose statements I had read myself.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No, no. It is okay. Now, Mr. Moinul Hassan.

**Demand to commemorate the martyrdom centenary in memory of
Madan Lal Dhingra, a great freedom fighter**

SHRI MOINUL HASSAN (West Bengal): Sir, I would like to draw the attention of the Government to the need to commemorate the upcoming martyrdom centenary of the Indian political activist, Madan Lal Dhingra on August 17, this year.

Madan Lal Dhingra, a brave youngman and freedom fighter, was executed in London on August 17, 1909, after he assassinated a British official, Curzon Wylie. The incident took place a hundred years ago, but it is a significant part of the Indian Freedom Struggle.

Madan Lal Dhingra was born in 1883 to a prosperous Hindu family in the province of Punjab. Later, he went to England for higher studies, took admission in engineering and became involved in the Indian Freedom Struggle.

He shot Wylie who was notorious for using the Indians to serve as informers for the British in England. After one-and-a-half months trial, he was executed on August 17, 1909.

I urge upon the Government to take interest to get this event commemorated at the highest level, particularly in the educational institutions, to make our students more acquainted with the heroes of the Freedom Struggle and to arouse patriotic feelings among them. Thank you.

SHRI PRASANTA CHATTERJEE (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

Demand to take speedy action on the pending matter of families of Kargil martyrs

श्री मोती लाल वोरा (छत्तीसगढ़) : उपसभाध्यक्ष महोदय, मेरा विशेष उल्लेख कारगिल युद्ध के शहीदों के परिवारों के लंबित मामलों पर शीघ्र कार्यवाही करने के बारे में है। महोदय, केन्द्र सरकार ने आपरेशन विजय, 1999 में पाकिस्तानी सेना के विरुद्ध की गई कार्यवाही के दौरान मातृभूमि की रक्षा करते हुए, जिन्होंने अपना सर्वोच्च बलिदान दिया था, उनके परिवार के लोगों के लिए पेट्रोल पंप, नौकरियां तथा भूमि आबंटन का कार्य बहुत हद तक किया है और कारगिल में शहीद हुए जवानों के परिवारों के लोग आज अपना जीवन-यापन कर रहे हैं, लेकिन अभी भी ऐसे कुछ मामले हैं, जिनमें केन्द्र सरकार तथा राज्य सरकार का ध्यान समय-समय पर आकर्षित किया गया है, पर किन्हीं कारणों से पिछले 3-4 वर्षों में उन प्रकरणों की कोई पूछ-परख नहीं हो पाई है।

ऐसा ही एक मामला लांस हवलदार लक्ष्मण सिंह, क्रमांक 3171385 का है। थल सेनाध्यक्ष, जनरल वेद मलिक ने मरणोपरांत उनकी पत्नी श्रीमती शकुंतला देवी को नई दिल्ली में 16 दिसम्बर, 1999 को पदक दिया था। श्रीमती शकुंतला देवी ने अपने पुत्र पवन कुमार को घोषणा के अनुरूप नौकरी दिलाने के लिए रेल मंत्रालय में वर्ष 2006 में